

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No.180/00076/2019
in Original Application No.180/00844/2016

Friday, this the 29th day of November, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

T.V.Thampy
S/o.Kuruppan, aged 73 years
Pensioner, Assistant Foreman Welding (Retd)
IFP, Kochi – 682 006, residing at 'Thottadiyil'
Amballur, Chalakapara, Kulayettikara P.O
Ernakulam – 682 315
Mob: 8075369017 ...Petitioner

(By Advocate Ms.Sneha Rose)

versus

Mrs.Jai Singh Meena
Director, National Institute of Fisheries
Post Harvest Technology & Training
Government of India, Kochi – 682 016 ...Respondent

(By Advocate Mr.S.Ramesh,ACGSC)

This application having been heard on 29th November 2019, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is submitted by learned counsel for the respondents that an affidavit has been filed reporting full compliance of the order of this Tribunal.

2. The Contempt Petition is closed with a further direction that the financial benefits accruing out of Annexure R-2 order will be disbursed to the petitioner within two months from today. Notices shall stand discharged.

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

SV

List of Annexures

Annexure P1 - True copy of the order in O.A No.844/2016 dated 31.5.2019 of this Tribunal

Annexure P2 - True copy of the acknowledgement receipt

Annexure P3 - True copy of the acknowledgement receipt

Annexure R1 - True copy of the communication dated 7.11.2019.

Annexure R2 - True copy of the order dated 14.11.2019.

...